

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
**SPECIAL BENCH**

C.P. 890/2016

IN THE MATTER OF:

M/s. Ruchi Matta & Co.

.....PETITIONER

Vs.

Topline Buildtech. (P) Ltd.

... RESPONDENT

SECTION :

Under Section 433(e) & 439 (b)

Order delivered on 03.8.2017

Coram :


R. VARADHARAJAN,  
Hon'ble Member (Judicial)

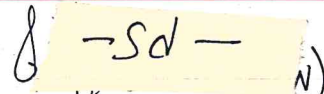
For the Petitioner/applicant : -

For the Respondent : -

ORDER

At the request of the Learned Counsel for the petitioner, the matter is  
adjourned to 17.8.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECH.)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017